

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 241 of 2013

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Saurav Agrawal
Ms. Soumi Guha Thakuria

ORDER

We have heard the Learned Counsel for the Appellant for some time.

Post the matter for further hearing on **17.2.2014 at 2.30 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

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